

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 02.01.2019 (Wednesday)
Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 788 of 2018	State Bank of India Vs. Jai Balaji Industries Ltd. & Ors.	Robin Sirohi	
2.	Comp. App. (AT) No. 01 of 2019	Bridge E-Solutions Pvt. Ltd. & Ors. Vs. Bridge Solutions Group Inc.	Pankaj Jain	
3.	Contempt Case (AT) No. 22 of 2018 in Comp. App. (AT) No. 99 of 2018	Reliance Infratel Limited & Ors. Vs. HSBC Daisy Investments (Mauritius) Limited & Ors.	Sanyam Saxena	

For Admission (After Notice)

4.	Contempt Case (AT) No. 13 of 2018 in Comp. App. (AT) (Ins) No. 47 of 2018	CA. G.V. Ravikumar, Liquidator of Suriya Textiles Pvt. Ltd. Vs. K. Kuppusamy, Ex. Director of Suriya Textiles Pvt. Ltd. With	B. Dhanaraj	Madhusmita Bora
5.	Comp. App. (AT) (Ins) No. 47 of 2018	K. Kuppuswamy Vs. State Bank of India & Ors. With	S. Santanam Swaminadhan, Nishtha Khurana	M. Anbalagan, G. Ananda Selvam
6.	Comp. App. (AT) (Ins) No. 48 of 2018	K. Kuppuswamy Vs. State Bank of India & Anr.	S. Santanam Swaminadhan Nishtha Khurana	M. Anbalagan, G. Ananda Selvam
7.	Comp. App. (AT) (Ins) No. 699 of 2018	RMS Employees Welfare Trust Vs. Anil Goel	CS Sanyam Goel	

8.	Comp. App. (AT) (Ins) No. 804 of 2018	Dilip Chhabria Vs. Minda Capital Pvt. Ltd.	Vardhman Kaushik	
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By Order
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